

(b) Review by Government on the working of the above company.

[Placed in Library. See No. LT-6773/94]

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(iii) (a) Twenty-eighth Annual Report and Accounts of the National Dairy Development Board, Anand, for the year 1993-94, together with the Auditors' Report on the Accounts.

[Placed in Library. See No. LT-6952/94]

(b) Statement by Government accepting the above Report.

Report and accounts (1993-94) of National Institute of Hydrology Roorkee and Narmada Control Authority Indore.

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. V. RANGAYYA Naidu): Madam I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the National Institute of Hydrology, Roorkee, for the year 1993-94 together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6912/94]

(iii) (a) Fourteenth Annual Report and Accounts of the Narmada Control Authority, Indore, for the year 1993-94, together with the Audit Report on the Accounts.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-6911/94]

# I. Report and accounts of various Agro-Industries Corporations.

## II. Notification on Ministry of Agriculture.

SHRI ARVIND NETAM On behalf of SHRI S. KRISHNA KUMAR: Madam I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Eighteenth Annual Report and Accounts of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-7080/95]

(ii) (a) Twenty-first Annual Report and Accounts of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-7254/95]

(iii) (a) Twenty-third Annual Report and Accounts of the U.P. State Agro Industrial Corporation Limited, Lucknow for the year 1989-90 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-7257/95]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agricultural Research and Education) Central Agricultural University, Imphal (Manipur), under sub-section (2) of section 43 of the Central Agricultural University Act, 1992:—

(1) Ordinance No. VC|CAU|14 (ESTABLISH)|93 dated 13th August, 1994 regarding taking over of Manipur Agricultural College and making it a constituent college of the Central Agricultural University, Imphal.

(2) Ordinance No. VC|CAU|14 (ESTABLISH)|93 dated 13th August, 1994 regarding the medium of instruction and examination of students in various courses in the Central Agricultural University.

(3) Notification No. VC|CAU|14 (ESTABLISH)|93 dated 13th August, 1994 regarding the admission to and enrolment of students to Bachelor of Science (Agricultural) B.Sc. (Agri.) Course in the Central Agricultural University, Imphal.

(4) Notification NO VC|CAU|14 (ESTABLISH)|93 dated 13th August, 1994 regarding the admission to and enrolment of students to Master of Science (Agricultural) M.Sc. (Agri.) Course in the Central Agricultural University, Imphal.

(5) Ordinance No 5 VC|CAU|14 (ESTABLISH)/93 dated 22nd October, 1994 prescribing the academic and other qualifications

for the purposes of appointment to various teaching academic positions of the University.

[Placed in Library. See No. LT-6781/94]

(6) Ordinance No. 6 VC|CAU|14 (ESTABLISH)/93 dated 22nd October, 1994 notifying the various fees both non-refundable, and refundable, chargeable from the students of B.Sc. (Agri.) and MSc. (Agri.) of the College of Agriculture, Imphal.

#### Reports of the Comptroller and Auditor General of India

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MATANG SINGH): Madam On behalf of SHRI M.V. CHANDRASHEKARA MURTHY: Madam I lay on the Table, under clause (1) of article 151 of the Constitution a copy each (in English and Hindi) of the following Reports:—

(i) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1994 [No. 4 of 1995—Union Government (Revenue Receipts-Indirect Taxes)]

[Placed in Library. See No. LT-7238/95]

(ii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1994 [No. 5 1995—Union Government (Revenue Receipts-Direct Taxes)]

[Placed in Library. See No. LT-7239/95]

#### Accounts of the National Capital Region Planning Board, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON): Madam, I lay on the Table a copy (in English and Hindi) of the Annual Accounts of the National Capital Region Planning Board,